

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:2227  
ANSWERED ON:07.12.2011  
VISA FRAUD CASE  
Sudhakaran Shri K.

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether investigations in the Trivalley University Visa case by US law enforcement agencies have been completed;
- (b) if so, the details thereof alongwith the number of Indian students likely to be ordered out of that country;
- (c) whether Indian officials have taken up the issue with their US counterparts to shift the affected students, mostly from Andhra Pradesh to other campuses subject to their eligibility; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

(a) to (d) The U.S. agencies are continuing their investigations on Trivalley University, which was closed down in January 2011. The External Affairs Minister had raised the issue with the U.S. Secretary of State Hillary Clinton in July 2011, who assured that she would work with the U.S. agencies concerned to seek an early and satisfactory solution for the students affected by the closure of Trivalley University. The figures provided by the U.S. authorities in November 2011 indicate that 487 cases of reinstatement for transfer to other U.S. universities were approved, 150 cases have been denied and 640 cases are under process. The Embassy of India is continuing its efforts with U.S. authorities to seek an expeditious and satisfactory solution to cases of former Trivalley University students.